

Territories with Legislative Assemblies for the control of Services and the grant of monies by the Ministries,

(b) if not, whether any such rules have been framed by the Government of Himachal Pradesh for the above mentioned purposes, and

(c) if so whether copies of the same will be laid on the Table?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) and (b) The rules governing the conditions of service of the Central Government employees with certain exceptions in regard to scales of pay and allowances have been made applicable to the employees of the Union Territories with Legislatures by —

- (i) The Conditions of Service of Union Territories Employees Rules, 1959 for Himachal Pradesh, Manipur and Tripura,
- (ii) Goa Daman and Diu Administration Employees (Conditions of Service) Rules, 1965, and
- (iii) The Pondicherry Ex-French Employees (Conditions of Service) Rules, 1966

In the matter of confirmation, probation, promotion and seniority for Class II, III and IV Services rule-making powers have been delegated to the Administrators and the Administrators have made rules in exercise of these powers

Financial rules of the Central Government are also applicable to these Union Territories

(c) As the service and financial rules are published either in the Gazette of India or are available in official publications, it is not considered necessary to lay them on the Table of the Lok Sabha

Pak. Infiltration in Assam

*1259. **Shri Kanwar Lal Gupta:** Will the Minister of Home Affairs be pleased to state

(a) whether Government are aware

that the Assam Chief Minister told the Legislative Assembly some time back that the Pakistani infiltration into Assam was a real problem;

(b) whether it is a fact that thousands of Pakistanis daily infiltrate into the Assam Territory;

(c) if so, the steps Government propose to take against them, and

(d) whether Government have sent any communication to the Assam Government about this problem and if so, the reply received therefrom?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Yes. Sir

(b) No. The number of Pakistani nationals who have infiltrated into Assam during the 6 months from January to June 1967, was 518

(c) Suitable measures have been taken for detection and eviction of Pakistani infiltrants and for prevention of further infiltration. These measures broadly consist of strengthening and increasing the number of border outposts, intensive patrolling of the border and detailing additional Police and intelligence staff

(d) Government are in constant touch with the Assam Government in the matter

Indian Museum, Calcutta

*1260. **Shri Sideshwar Prasad:** Will the Minister of Education be pleased to state

(a) whether Government have any plans to develop the Indian Museum at Calcutta as a national museum,

(b) if so, in what manner and by what time it is proposed to be so developed, and

(c) whether its British character is also likely to be changed into Indian character?

The Minister of State in the Ministry of Education (Shri Sher Singh): (a) The Indian Museum, Calcutta is al-

ready recognised as a "national museum" for the Eastern Region.

(b) Does not arise.

(c) We are not aware of any British Character in the Indian Museum

Arrears in High Courts

5995. Shri Baburao Patil. Will the Minister of Home Affairs be pleased to state

(a) the number of arrears of out standing cases as on the 31st March 1987 in the High Courts of the various States of India, State-wise,

(b) whether Government propose to appoint more judges to clear these arrears, if so when and

(c) how many more judges would be required to do so in the High Courts mentioned above?

The Minister of Home Affairs (Shri Y B Chavan) (a) to (c) The information is being collected and will be laid on the Table of the House

Deputation Quota of I.A.S. Officers of Gujarat

5996 Shri Narendra Singh Mahida. Will the Minister of Home Affairs be pleased to state

(a) the present number of vacancies in the deputation quota of the IAS cadre in the Central Services from Gujarat State, and

(b) the reasons for not filling these vacancies and the steps taken to fill up the quota?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) At present, there are seven vacancies. When two more officers who have been selected for deputation to the Centre, join, this number will be reduced to five

(b) The State Government are finding it difficult to spare the services of a sufficient number of officers of ap-

propriate seniorities due to shortages in their own cadre, but some more officers have been recently offered and efforts are being made to arrange posting for them

Mobile P.O.s in Gujarat

5997. Shri Narendra Singh Mahida. Will the Minister of Communications be pleased to state

(a) the number of Mobile Post Offices in Gujarat at present

(b) whether Government propose to commission more such Post Offices in the State during 1987-88, and

(c) if so, the details thereof?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri I. K. Gujral):

(a) One

(b) No

(c) Does not arise

Shortage of Inland Letters in Gujarat

5998. Shri Narendra Singh Mahida: Will the Minister of Communications be pleased to state

(a) the names of the Districts in Gujarat where there is scarcity of Inland Letters for the last one year and whether Kaira District is one of them, and

(b) the reasons for this scarcity?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri I. K. Gujral):

(a) There have been occasional shortages of Inland Letter Cards in some of the Post Offices of Kaira, Surat, Bhuj, Jamnagar, Baroda, Bhavnagar, Rajkot and Ahmedabad Districts of Gujarat State during the last one year.

(b) Inadequate supply from the Controller of Stamps due to lack of printing capacity